GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA UNSTARRED QUESTION NO.3664

ANSWERED ON 11.08.2025

DESIGNATION OF HARIHARESHWARA TEMPLE AS HERITAGE SITE

3664. DR. PRABHA MALLIKARJUN:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Harihareshwara Temple in Harihara Taluk, Davanagere district, Karnataka,has been designated as a heritage site by the Government and if not, the reasons therefor;
- (b) whether the said temple has been included under the Pilgrimage Rejuvenation And Spiritual Heritage Augmentation Drive (PRASHAD) Scheme or Swadesh Darshan 2.0 for spiritual or heritage tourism development and if not, the reasons therefor; and
- (c) the details of the criteria and process followed by the Government, in consultation with State Governments, for identifying and prioritising sites for heritage designation and inclusion under tourism schemes?

ANSWER

THE MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) The Harihareshwara Temple at Harihara in Harihara Taluk, Davanagere district Karnataka is a monument of national importance under the care and maintenance of Archaeological Survey of India (ASI).
- (b) No project has been sanctioned around "Harihareshwara Temple in Harihara Taluk, Davanagere district, Karnataka", under the Pilgrimage Rejuvenation And Spiritual Heritage Augmentation Drive (PRASHAD) Scheme of the Ministry of Tourism. Receiving proposals from the State Governments/Union Territory Administrations for financial assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfillment of the stipulated conditions and availability of funds.
- (c) The selection of pilgrimage destinations / heritage sites under PRASHAD Scheme is based on various parameters, which, inter-alia, include the number of footfalls, cultural, historical & heritage significance of the locations, equitable representation to ensure nationwide development, and other factors. This process is undertaken in consultation with State Governments/UT Administrations.
